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കേരള സർക്കാർ
Government of Kerala
2017



Regn. No. KERBIL/2012/45073
dated 5-9-2012 with RNI

Reg. No. KL/TV(N)/634/2015-17

കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
PUBLISHED BY AUTHORITY

വാല്യം 6 Vol. VI	തിരുവനന്തപുരം, ചൊവ്വ	2017 ഫെബ്രുവരി 14 14th February 2017	നമ്പർ No.	7
	Thiruvananthapuram, Tuesday	1192 കുംഭം 2 2nd Kumbham 1192		
		1938 മാഘം 25 25th Magha 1938		

PART IV

Private Advertisements and Miscellaneous Notifications

KAYAMKULAM MUNICIPAL COUNCIL

Notice of Publication of Draft Master Plan for Kayamkulam Town under section 36(4) of the Kerala Town and Country Planning Act 2016 (Act No. 9 of 2016)

It is hereby notified that the Draft Master Plan for Kayamkulam Town prepared by the Municipal Council of Kayamkulam in respect of the Local Planning Area consisting of the whole area of Kayamkulam Municipality with boundaries as described hereunder:

- North:* Pathiyoor Grama Panchayat, Chettikulangara Grama Panchayat.
- East:* Krishnapuram Grama Panchayat.
- South:* Devikulangara Grama Panchayat, Krishnapuram Grama Panchayat.
- West:* Kandallloor Grama Panchayat, Devikulangara Grama Panchayat.

has been published in the official website <http://www.kayamkulammunicipality.in/> of the Municipal Council of Kayamkulam, as per section 36(4) of The Kerala Town and Country Planning Act- 2016 (Act No. 9 of 2016).

A copy of the Draft Master Plan is also kept for inspection by the public during office hours at the office of the Municipal Council of Kayamkulam.

Any person interested in the Plan may communicate in writing to the Secretary, Kayamkulam Municipality, any objection or suggestion relating thereto within sixty days from the date of the publication of the notice in the Official Gazette.

(Sd.)
Secretary,
Kayamkulam Municipality.

(Sd.)
Chairman,
Kayamkulam Municipality.

23-1-2017.